

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

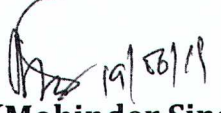
Dated: 19.06.2019

ORDER NO. 135 of 2019

Hon'ble President is pleased to modify the roster order no. 127 of 2019 for CESTAT, New Delhi for **19.6.2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 19.6.2019	Chamber work
Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T)	On 19.6.2019	Customs and Excise Division Bench matters
Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	On 19.6.2019	Service Tax Division Bench matters

By order,


(Mohinder Singh)
Dy. Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar